COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Review Petition No. 9 of 2016 In Appeal No. 316 of 2013

Dated: 10th August, 2017

In the matter of:

M/s. Sai Wardha Power Co. Ltd. ... Review Petitioner(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s)

Counsel for the Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **10-10-2017**.

PPS/Court Master

San.